

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS**

LOK SABHA

**UNSTARRED QUESTION NO. 4245
TO BE ANSWERED ON MARCH 19, 2020**

FUNDS FOR CAPACITY BUILDING OF ULBS

NO. 4245. SHRI HIBI EDEN :

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the funds spent on capacity building of Urban Local Bodies (ULBs) within the Smart City Proposal (SCP), city-wise;**
- (b) the details of the local taxes that have been subsumed under the Goods and Services Tax (GST) from 2017;**
- (c) whether the Government has any plans to assess the revenue losses of the ULBs and compensate them for the same and if so, the details thereof; and**
- (d) the number of States where the allocation to the urban local bodies is done through the State Finance Commissions?**

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING AND URBAN AFFAIRS**

(SHRI HARDEEP SINGH PURI)

- (a) The implementation of the Smart Cities Mission (SCM) is being done by a city level Special Purpose Vehicle (SPV) created for**

the purpose. These SPVs are Board-run entities and are Limited Companies registered under the Companies Act, 2013. The SPVs plan, appraise, approve, implement, manage, operate, monitor and evaluate their Smart City projects. The details of funds spent by the Smart Cities on capacity building of Urban Local Bodies (ULBs) are not maintained by SCM. However, under Integrated Capacity Building Programme of the Ministry of Housing & Urban Affairs (MoHUA), the amount spent on capacity building of functionaries of SCM since 1st July, 2018, in various States/Union Territories (UTs), is given below :-

| <u>State/UT</u> | <u>Amount (in Rs.)</u> |
|------------------------|-------------------------------|
| Puducherry | 2,83,525 |
| Madhya Pradesh | 3,92,590 |
| Madhya Pradesh | 2,14,665 |
| Maharashtra | 9,97,865 |
| Karnataka | 6,78,459 |
| Karnataka | 14,39,990 |
| Total | 40,07,094 |

(b) to (d) No such information is maintained by the Ministry.
